

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 11 /Confld./2026
II-3-2/2002 (Part - IV)

Bilaspur, dated the 07th January, 2026

The following probationary Civil Judges Junior Division of Lower Judicial Service as specified in column No. (2) of the table below, who were appointed on probation for a period of 3 years and who have successfully completed their period of probation, are hereby confirmed in the Lower Judicial Service in terms of sub-rule (5) of Rule 11 of the Chhattisgarh Lower Judicial Service (Recruitment & Conditions of Service) Rules, 2006, from the date mentioned in column No. (3): -

TABLE

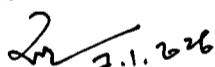
S.No.	Name of Judicial Officer	Date of confirmation
(1)	(2)	(3)
1.	Smt. Kewara Rajput	07.01.2026
2.	Ku. Preeti Jha	07.01.2026
3.	Ku. Kriti Kujur	07.01.2026
4.	Ku. Shoaa Mansoor	07.01.2026
5.	Smt. Neeharika Tiwari	07.01.2026
6.	Shri Harshwardhan Jaiswal	07.01.2026
7.	Shri Devendra Kumar Dixit	07.01.2026
8.	Shri Vivek Kumar Tandon	07.01.2026
9.	Ku. Shweta Awasthi	07.01.2026
10.	Ku. Pooja Mandavi	07.01.2026
11.	Ku. Kanchi Agrawal	07.01.2026
12.	Ku. Soumya Rai	07.01.2026
13.	Ku. Prerana Verma	07.01.2026
14.	Shri Vinay Kumar Sahu	07.01.2026
15.	Ku. Surabhi Dhangad	07.01.2026
16.	Ku. Akansha Khalkho	07.01.2026

2

Contd... 2/-

S.No.	Name of Judicial Officer	Date of confirmation
17.	Shri Manjeet Jangde	07.01.2026
18.	Ku. Madhuri Markam	07.01.2026
19.	Shri Saurabh Bara	07.01.2026
20.	Ku. Diksha Deshlahare	07.01.2026
21.	Shri Vikas Khandey	07.01.2026
22.	Shri Aman Tigga	07.01.2026
23.	Shri Nilesh Kumar Baghel	07.01.2026
24.	Ku. Danteshwari Netam	07.01.2026
25.	Shri Arindam Neral	07.01.2026
26.	Shri Hemant Raj Dhurve	07.01.2026
27.	Ku. Manisha Thakur	07.01.2026
28.	Ku. Yogita Kunwar	07.01.2026
29.	Ms. Savitri Raksel	07.01.2026
30.	Smt. Richa Yadav	07.01.2026

BY ORDER OF THE HIGH COURT


 (RAJNISH SHRIVASTAVA)
 REGISTRAR GENERAL

Endt. No. 12 /Confdl./2026
 II-3-2/2002 (Part – IV)

Bilaspur, dated the 07th January, 2026

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd... 3/-

5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
 - (1) Smt. Kewara Rajput, II Civil Judge Junior Division, Kota, District – Bilaspur,
 - (2) Ku. Preeti Jha, Civil Judge Junior Division, Gharghora, District – Raigarh,
 - (3) Ku. Kriti Kujur, VI Civil Judge Junior Division, Raipur,
 - (4) Ku. Shoaa Mansoor, Civil Judge Junior Division, Pali, District – Korba,
 - (5) Smt. Neeharika Tiwari, IV Civil Judge Junior Division, Jagdalpur,
 - (6) Shri Harshwardhan Jaiswal, II Civil Judge Junior Division, Dantewara,
 - (7) Shri Devendra Kumar Dixit, Civil Judge Junior Division, Lormi, District – Mungeli,
 - (8) Shri Vivek Kumar Tandon, VII Civil Judge Junior Division, Raipur,
 - (9) Ku. Shweta Awasthi, Civil Judge Junior Division, Patthalgaon, District – Jashpur,
 - (10) Ku. Pooja Mandavi, I Civil Judge Junior Division, Sitapur, District - Sarguja (Ambikapur),



Contd... 4/-

- (11) Ku. Kanchi Agrawal, Civil Judge Junior Division, Deobhog, District – Raipur,
- (12) Ku. Soumya Rai, Civil Judge Junior Division, Keshkal, District – Kondagaon,
- (13) Ku. Prerana Verma, Civil Judge Junior Division, Bilaigarh, District – Raigarh,
- (14) Shri Vinay Kumar Sahu, Additional Judge to the Court of I Civil Judge Junior Division Mahasamund at Saraipali, Saraipali,
- (15) Ku. Surabhi Dhangad, I Civil Judge Junior Division, Bilaspur,
- (16) Ku. Akansha Khalkho, Civil Judge Junior Division, Khairagarh, District – Rajnandgaon,
- (17) Shri Manjeet Jangde, Civil Judge Junior Division, Basna, District - Mahasamund,
- (18) Ku. Madhuri Markam, III Civil Judge Junior Division, Rajnandgaon,
- (19) Shri Saurabh Bara, Civil Judge Junior Division, Pithoura, District - Mahasamund,
- (20) Ku. Diksha Deshlahare, IV Civil Judge Junior Division, Raipur,
- (21) Shri Vikas Khandey, I Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (22) Shri Aman Tigga, Secretary, District Legal Services Authority, Kawardha,
- (23) Shri Nilesh Kumar Baghel, Civil Judge Junior Division, Kurud, District – Dhamtari,
- (24) Ku. Danteshwari Netam, I Additional Judge to the Court of I Civil Judge Junior Division, Rajnandgaon,
- (25) Shri Arindam Neral, II Civil Judge Junior Division, Ambikapur,
- (26) Shri Hemant Raj Dhurve, Civil Judge Junior Division, Kartala, District – Korba,
- (27) Ku. Manisha Thakur, XIX Civil Judge Junior Division, Raipur,
- (28) Ku. Yogita Kunwar, Civil Judge Junior Division, Janakpur, District – Koriya (Baikunthpur)
- (29) Ms. Savitri Raksel, XII Civil Judge Junior Division, Raipur,
- (30) Smt. Richa Yadav, Civil Judge Junior Division, Takhatpur, District – Bilaspur,

for information

- 22. Principal District & Sessions Judge, Balod/Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bilaspur/ Bemetera/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg /Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Koria (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
- 23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24. Additional Registrar (Judicial/Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.

2

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25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/ Works/Copying/ Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (RAJNISH SHRIVASTAVA)
 REGISTRAR GENERAL